

that the workmen previously employed by contractors for shaft Furnishing Work in Chasnala Colliery and who were retrenched but later re-employed by the Management of IISCO for a temporary period should be made permanent, on their existing salaries. The strike spread to all the sections of the Mine with effect from 3.4.1971. 831 workers of Chasnala Colliery were directly involved in the dispute. As a result of this strike, the work of the Repeway used for transporting Coal from the Jitpur Colliery to their Chasnala Coal Washery was also stopped; thereby the management was forced to lay off about 2,000 workers of Jitpur Colliery. The strike was sponsored by the Mine Mazdoor Union.

The Assistant Labour Commissioner (Central) Dhanbad-II immediately intervened and called the parties for discussions on 5.4.1971 and 6.4.1971 but no settlement could be reached. While efforts were being made for calling off the strike, the President of the Mine Mazdoor Union resorted to hunger strike with effect from 7 P. M. on 17.4.1971. The strike and the hunger strike were, however, called off with effect from the second shift of 20.4.1971 on the basis of an understanding reached between the parties during the discussions before the Additional Chief Secretary to the Government of Bihar, Patna on 13.4.1971 and further discussions with the Deputy Commissioner, Dhanbad on 20.4.1971.

The issue regarding preference in absorption of workers who were previously employed by contractors against future vacancies in IISCO as also question of wages during the strike period etc. were to be referred to the arbitration of the Chief Labour Commissioner (Central). The arbitration agreement in this regard is awaited from the parties.

#### **Development of Fishing Harbour at Neendakara in Kerala**

488. SHRI C JANARDHANAN : Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government have sanctioned the second stage of the fishing harbour project Neendakara in Kerala State ; and

(b) it not, the reasons for the delay ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (KRISHI MANTRALAYA MEN RAJYA MANTRI) (SHRI ANNASAHAB P. SHINDE) : (a) and (b). A project report for a fishing harbour in Neendakara was received in this Ministry in July, 1970. The total estimate was for Rs. 762.33 lakhs consisting of (a) harbour construction (Rs. 195.97 lakhs) and (b) shore constructions (Rs. 566.36 lakhs). The report has been referred to the U.N.D.P. Project for Pre-Investment Survey of fishing harbours to be taken into consideration in connection with their survey of sites for additional fishing harbours at minor ports in Kerala. Current sanction for fishing harbour facilities at minor ports in Kerala is about Rs. 220.00 lakhs. The Government of Kerala have proposed survey by the U.N.-D.P. Project of 10 sites for additional harbours and for extending facilities at existing or sanctioned harbours. Neendakara is included in this list of 10 harbours. The question of sanctioning a harbour at Neendakara will be considered after the U.N.D.P. Project determines priorities in consultation with the Government of Kerala and furnishes its report on selected sites.

#### **Suggestions at Sixth Indian Co-operative Congress**

489, SHRI B. N. REDDY :  
SHRI P. GANGADEB :  
SHRI ATAI BIHARI  
VAJPAYEE :

Will the Minister of AGRICULTURE (KRISHI MANTRI) be pleased to state :

(a) whether Government have received any suggestions from the Sixth Indian Co-operative Congress, which was held at New Delhi ;

(b) if so, the nature of suggestions and resolutions thereof ; and

(c) the reaction of Government thereto ?

THE DEPUTY MINISTER IN THE MINISTRY OF AGRICULTURE (KRISHI